

(b) if so, whether it is a fact that countries concerned failed to oblige India; and

(c) the reaction of Government thereto?

The Minister of External Affairs (Shri Swaran Singh): (a) No, Sir.

(b) and (c). Do not arise.

Khan Abdul Ghaffar Khan

- *661. **Shri Heda:**
Shri Yashpal Singh:
Shri Warrior:
Shri Daji:
Shri D. D. Puri:
Shri R. Barua:
Shri Brij Raj Singh:
Shri Sidheshwar Prasad:
Shri P. C. Borooah:

Will the Minister of External Affairs be pleased to refer to the reply given to Starred Question No. 297 on the 30th August, 1965 and state:

(a) whether Khan Abdul Ghaffar Khan has accepted the invitation extended to him by the Government of India to visit India; and

(b) if not, the reasons for his refusal?

The Deputy Minister in the Ministry of External Affairs (Shri Dinesh Singh): (a) Khan Abdul Ghaffar Khan has agreed to come to India when a suitable opportunity presents itself.

(b) Does not arise.

Viet-Nam Conflict

- *662. **Shri R. S. Pandey:**
Shri Rajeshwar Patel:
Shri A. N. Vidyalkar:
Shri R. Barua:
Shri D. C. Sharma:
Shri H. N. Mukerjee:

Will the Minister of External Affairs be pleased to state:

(a) whether Government have taken any initiative to resolve the Viet-Nam conflict; and

(b) if so, the details thereof?

The Deputy Minister of External Affairs (Shri Dinesh Singh): (a) and (b). The Government of India have been in contact with friendly countries who are concerned with the situation in Vietnam. The situation in Vietnam continues to be serious.

King of Afghanistan's Reported Message to President Ayub of Pakistan

*663. **Shri P. C. Borooah:** Will the Minister of External Affairs be pleased to state:

(a) whether Government have received any official confirmation, or otherwise, about the communication stated by the Pakistan Foreign Minister in the U.N. General Assembly to have been sent by the King of Afghanistan to President Ayub of Pakistan assuring his support to Pakistan against India in the present conflict, and

(b) what is Government's precise information in this regard?

The Deputy Minister in the Ministry of External Affairs (Shri Dinesh Singh): (a) and (b). The Indian Ambassador in Kabul has been assured by the Director General of the Afghan Foreign Office that His Majesty the King of Afghanistan did not give any assurance, written or verbal, of Afghan support to Pakistan against India.

Poison in Food of N.C.C. Cadets

- *664. **Shri C. K. Bhattacharyya:**
Shri Bibhuti Mishra:
Shri N. P. Yadav:
Shrimati Jyotsna Chanda:
Shri Hari Vishnu Kamath:
Shri Onkar Lal Berwa:
Shri Hukam Chand
Kachhvaliya:
Shri Bade:
Shri Yudhvir Singh:
Shri Jagdev Singh Siddhanti:

Will the Minister of Defence be pleased to state:

(a) whether there was an attempt to poison the food prepared for 600

N.C.C. Cadets in their annual camp at Patna;

(b) the findings of the forensic laboratory on the examination of the food; and

(c) the steps taken against the person or persons who made this attempt?

The Minister of Defence (Shri Y. B. Chavan): (a) Yes, Sir.

(b) The Forensic Laboratory at Patna detected the presence of oleander, a strong poison, in a packet of powder recovered from an alleged culprit and in a few items of the food prepared for N.C.C. cadets.

(c) The alleged culprit is now in the custody of police and a case is being filed against him in the local court.

राष्ट्रीय रक्षा कोष

*665. श्री रामेश्वरानन्द : क्या प्रधानमंत्री यह बताने की कृपा करेंगे कि :

(क) क्या 1962 में भारत चीन संघर्ष के समय राष्ट्रीय रक्षा कोष के लिये बनता द्वारा दिया गया पूरा धन और सोना राष्ट्रीय रक्षा कोष में जमा किया जा चुका है;

(ख) क्या यह सच है कि राज्यों में कुछ मंत्रियों को दिया गया कुछ सोना रक्षा कोष में जमा नहीं किया गया;

(ग) क्या यह भी सच है कि अनधिकृत लोगों ने जनता द्वारा दिये गये धन का गवन किया है; और

(घ) यदि हां, तो धन के इस प्रकार के गब को रोकने के लिए क्या कार्यवाही की गई है ?

प्रधानमंत्री तथा अनुश्रुत मंत्री (श्री लाल बहादुर शास्त्री): (क) राज्य सरकारों से, जो क राष्ट्रीय रक्षा कोष हेतु धन एक त्रत करने के लिये प्राथमिक रूप से

जिम्मेदार हैं, यह कहा गया है कि वे इकट्ठे किये गये इन भ्रंशदानों की लेखा परीक्षा का प्रबन्ध करें। उनकी अन्तिम रिपोर्ट अभी प्राप्त होनी है।

(ख) सरकार को ऐसी कोई सूचना नहीं मिली है।

(ग) तथा (घ). 1962 में जब कि राष्ट्रीय रक्षा कोष की स्थापना की गई थी, तब कुछ निश्चित बैंकों तथा सब डाकखानों में भ्रंशदान वसूल किये जाने के लिए प्रबन्ध किया गया था। भ्रंशदान इकट्ठे करने के उद्देश्य से धन उपयुक्त अभिकरणों को नियुक्त करने के लिए भा राज्य सरकारों को अधिकार दिये गये थे। हाल हा में एक पत्र जपित द्वारा इन भ्रंशदानों का पुष्टि की गई थी, तथा जनता को यह सलाह दी गई थी कि किन्हीं भी अनधिकृत व्यक्तियों को भ्रंशदान न दिये जायें। इसके बावजूद, कुछ अनधिकृत व्यक्तियों द्वारा भ्रंशदान इकट्ठे किये जाने की सम्भावना से पूरे तौर पर इन्कार नहीं किया जा सकता। सरकार के ध्यान में लाई गई सारी विशिष्ट शिकायतों पर राज्य सरकारें जांच करती हैं।

High-powered Committee

*666. Shri Vishwa Nath Pandey:
Shri Kandar Lal:

Will the Prime Minister be pleased to state:

(a) whether it is a fact that recently at Delhi, a high-powered Committee has been constituted under the Chairmanship of the Minister of Home Affairs to evolve a uniform formula to provide relief to the victims of the recent Indo-Pakistan conflict;

(b) if so, the terms of reference of the Committee; and

(c) when the Committee is likely to submit its report to Government?

The Prime Minister and Minister of Atomic Energy (Shri Lal Bahadur